

[English]

MR. DEPUTY SPEAKER : You are all very learned people. Let us take up the listed business.

(Interruptions)

[Translation]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur) : JPC should be constituted first. What happened to its constitution? The House will not carry on its business(Interruptions)

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Sir, let us take up the Papers to be Laid on the Table...(Interruptions)

14.31 hrs.

(At this stage, Shri Syed Masudal Hossain and some other hon. Members came and stood on the floor near the Table)

MR. DEPUTY SPEAKER : We shall now take up the Papers to be Laid on the Table.

14.32 hrs.

PAPERS LAID ON THE TABLE

[English]

Review of the Working of and Annual Report of the Projects and Development India Limited, Dhanbad for 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon, etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Ram Laxhan Singh Yadav I beg to lay on the Table :

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (1) (i) Review by the Government of the working of the Projects and Development India Limited, Dhanbad, for the year 1994-95.
- (ii) Annual Report of the Projects and Development India Limited, Dhanbad, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8540/95]

- (2) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1994-95.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year

1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8541/95]

Memorandum of Understanding between the Central Warehousing Corporation and Ministry of Food for 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Ajit Singh I beg to lay on the Table :-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Central Warehousing Corporation and the Ministry of Food for the year 1995-96.

[Placed in Library See No. LT. 8542/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation for the year 1994-95, alongwith Audited Accounts, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing corporation for the year 1994-95.

[Placed in Library See No. LT. 8543/95]

Annual Report alongwith Audited Accounts and Review by the Government of the working of the Super Bazar, the Co-Operative Store Ltd. New Delhi for 1993-94 and Statement showing reasons for delay in laying those papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE - RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Buta Singh I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Super Bazar, the Co-operative Store Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Super Bazar, the Co-operative Store Limited, New Delhi, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 8544/95]

Employees' Provident Fund (Amendment) Scheme, 1995 and Annual Report and Review on the working of the National Labour Institute, Ghaziabad for 1993-94 alongwith statement showing reasons for delay in laying the papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMETARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri G. Venkat Swamy I beg to lay on the Table :-

- (1) A copy of the Employees Provident Fund (Amendment) Scheme, 1995 (Hindi and English versions) published in Notification No. S.O. 2438 in Gazette of India dated the 25th August, 1995 under sub-section (2) of section 7 of the Employees Provident Fund and Miscellaneous Provisions Act, 1952.

[Placed in Library See No. LT. 8545/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, Ghaziabad, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Labour Institute, Ghaziabad, for the year 1993-94.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT. 8546/95]

- (4) A copy of the Employees' State Insurance Corporation (General Provident Fund) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 431 in Gazette of India, dated the 23rd September, 1995, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

[Placed in Library See No. LT. 8547/95]

Review of the working of and Annual Report of the Bharat Gold Mines Ltd. Oorgaum for 1994-95 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon etc.

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG) : Sir, I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government of the working of the Bharat Gold Mines Limited Oorgaum, for the year 1994-95.

(ii) Annual Report of the Bharat Gold Mines Limited, Oorgaum, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8548/95]

- (b) (i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8549/95]

- (c) (i) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1994-95.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8550/95]

- (d) (i) Review by the Government of the working of the Hindustan Zinc Limited, Udaipur, for the year 1994-95.

(ii) Annual Report of The Hindustan Zinc Limited, Udaipur, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8551/95]

- (2) A copy each of the following papers (Hindi and English versions) :

(i) Memorandum of Understanding between the Mineral Exploration Corporation Limited, and the Ministry of Mines for the year 1995-96.

[Placed in Library See No. LT. 8552/95]

(ii) Memorandum of Understanding between the Hindustan Copper Limited, and the Ministry of Mines for the year 1995-96.

[Placed in Library See No. LT. 8553/95]

(iii) Memorandum of Understanding between Hindustan Zinc Limited, and the Ministry of Mines for the year 1995-96.

[Placed in Library See No. LT. 8554/95]

- (iv) Memorandum of Understanding between the Bharat Aluminium Company Limited and the Ministry of Mines for the year 1995-96.

[Placed in Library See No. LT. 8555/95]

Review of the working of and Annual Report of the Singareni Collieries Company Ltd; Kothagudem for 1994-95 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Jagdish Tytler I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Kothagudem, for the year 1994-95.
- (ii) Annual Report of the Singareni Collieries Company Limited, Kothagudem, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8556/95]

- (b) (i) Review by the Government of the working of the Coal India Limited, Calcutta, and its subsidiary Companies, for the year 1994-95 (Volumes-I and II).
- (ii) Annual Report of the Coal India Limited, Calcutta, and its subsidiary Companies, for the year 1994-95 (Volumes-I and II) alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8557/95]

- (c) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1994-95.
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8558/95]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 1995-96.

[Placed in Library See No. LT. 8559/95]

Annual Report and Review on the working of the Wool Research Association, Thane for 1994-95 alongwith Audited Accounts etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Kamal Nath I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 1994-95.

[Placed in Library See No. LT. 8560/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Bombay for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Bombay, for the year 1994-95.

[Placed in Library See No. LT. 8561/95]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (a) (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1994-95.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8562/95]

- (b) (i) Review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1994-95.
- (ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8563/95]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles

Research Association, Surat, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man Made Textiles Research Association, Surat, for the year 1994-95.

[Placed in Library See No. LT. 8564/95]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1994-95

[Placed in Library See No. LT. 8565/95]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, Delhi for the year 1994-95.

[Placed in Library See No. LT. 8566/95]

Memorandum of Understanding between National Mineral Development Corporation Ltd., and Ministry of Steel for 1995-96, and between Rashtriya Ispat Nigam Ltd. and Ministry of Steel for 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Sir, on behalf of Shri Sontosh Mohan Dev I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) :

- (i) Memorandum of Understanding between the National Mineral Development Corporation Limited and the Ministry of Steel for the year 1995-96.

[Placed in Library See No. LT. 8567/95]

- (ii) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 1995-96.

[Placed in Library See No. LT. 8568/95]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1994-95.

- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8569/95]

- (b) (i) Review by the Government of the working of the Metallurgical and Engineering Consultants (India) Limited, for the year 1994-95.

- (ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8570/95]

- (c) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1994-95.

- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8571/95]

- (d) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1994-95.

- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8572/95]

- (e) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 1994-95.

- (ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8573/95]

- (f) (i) Review by the Government of the working of the Manganese Ore (India) Limited, Nagpur, for the year 1994-95.

- (ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 1994-95,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8574/95]

- (g) (i) Review by the Government of the working of the MSTC Limited, Calcutta, for the year 1994-95.
- (ii) Annual Report of the MSTC Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8681/95]

- (h) (i) Review by the Government of the working of the Steel Authority of India Limited, for the year 1994-95.
- (ii) Annual Report of the Steel Authority of India Limited, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8682/95]

Annual Report and Review on the working of the Indian Institute of Packaging, Bombay for 1994-95, alongwith the Audited Accounts etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri P. Chidambaram I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Bombay, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Bombay, for the year 1994-95.

[Placed in Library See No. LT 8683/95]

- (2) A copy of the Coffee (Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 694(E) in Gazette of India dated the 25th October, 1995, under sub-section (3) of section 48 of the Coffee Act, 1942.

[Placed in Library See No. LT 8684/95]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 1994-95.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for

the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 8685/95]

Review on the working of and Annual Report of the North Eastern Regional Agricultural Marketing Corporation Ltd., Guwahati, for 1994-95 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon, etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : Sir, I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1994-95.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 8686/95]

- (2) A copy of the Rice Milling industry (Regulation and Licensing) Amendment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 684 (E) in Gazette of India dated the 18th October, 1995 under sub-section(4) of section 22 of the rice Milling Industry (Regulation) Act, 1958.

[Placed in Library See No. LT 8687/95]

Review on the working of and Annual Report of the Indian Road Construction Corporation Ltd., New Delhi for 1993-94, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, on behalf of Shri M. Rajasekara Murthy I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 8575/95]

- (b) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1994-95.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library See No. LT 8576/95]
- (c) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1994-95.
- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library See No. LT. 8577/95]
- (d) (i) Review by the Government of the working of the Cochin Shipyard Limited, Cochin, for the year 1994-95.
- (ii) Annual Report of the Cochin Shipyard Limited, Cochin for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library See No. LT. 8578/95]
- (e) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Bombay, for the year 1994-95.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (1) above.
- [Placed in Library See No. LT. 8579/95]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963 :-
- (i) Annual Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1994-95, together with Audit Report thereon.
- (ii) Review by the Government of the working of the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1994-95.
- [Placed in Library See No. LT. 8580/95]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1994-95.

[Placed in Library See No. LT. 8581/95]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Dredging Corporation of India Limited and the Ministry of Surface Transport, for the year 1995-96.

- [Placed in Library See No. LT. 8582/95]

Annual Report and Review on the working of the Institute of Pesticide Formulation Technology, Gurgaon for 1994-95, alongwith Audited Accounts, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Eduardo Faleiro I beg to lay on Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1994-95 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1994-95.

[Placed in Library See No. LT. 8583/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1994-95.

[Placed in Library See No. LT. 8584/95]

- (3) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1994-95.

- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8585/95]

(b) (i) Review by the Government of the working of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1994-95.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8586/95]

(c) (i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Hindustan Fertilizers Corporation Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8587/95]

(d) (i) Review by the Government of the working of the Paradeep Phosphates Limited, Bhubaneswar, for the year, 1994-95.

(ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1994-95, alongwith Audited Accouhts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8588/95]

(e) (i) Review by the Government of the working of the Fertilisers and Chemical Travancore Limited, Cochin, for the year 1994-95.

(ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8589/95]

(f) (i) Review by the Government of the working of the National Fertilisers Limited, for the year 1994-95.

(ii) Annual Report of the National Fertilisers Limited, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8590/95]

Standards of Weight and Measures (Packaged Commodities) Fifth Amendment Rules, 1995.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shrimati Krishna Sahi I beg to lay on the Table :-

A copy of the Standadrs Weights and Measures

(Packaged Commodities) Fifth Amendment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 693(E) in Gazette of India dated the 21st October, 1995, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

[Placed in Library See No. LT. 8591/95]

Notifications under Banking Companies (Acquisition and Transfer of Undertakings), Act, 1970. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980 :-

(i) The Nationalised Banks (Management and Miscellaneous Provisions) (Second Amendment) Scheme, 1995 published in Notification No. S.O. 907(E) in Gazette of India dated the 10th November, 1995.

[Placed in Library See No. LT. 8592/95]

(ii) The Nationalised Banks (Management and Miscellaneous Provisions) (Second Amendment) Scheme, 1995 published in Notification No. S.O. 908(E) in Gazette of India dated the 10th November, 1995.

[Placed in Library See No. LT. 8593/95]

(2) A copy of the Life Insurance Corporation of India (Staff) (Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 644(E) in Gazette of India dated the 19th September, 1995, under sub-section (3) of section-48 of the Life Insurance Corporation Act, 1956.

[Placed in Library See No. LT. 8594/95]

(3) A copy of the Results of the Twenty-Fifth Valuation (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1995 under section 29 of the Life Insurance Corporation Act, 1956.

[Placed in Library See No. LT. 8595/95]

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) G.S.R. 598(E) published in Gazette of India dated the 25th August, 1995 together with an explanatory memorandum seeking to permit duty free import of components by the manufacturer of capital goods to manufacture and supply capital goods to the holders of licenced under Export Promotion Capital Goods Scheme for import of such capital goods at zero duty.

- (ii) G.S.R. 599(E) published in Gazette of India dated the 25th August, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 110/95-Cus., dated the 5th June, 1995.
[Placed in Library See No. LT 8596/95]
- (iii) G.S.R. 643(E) published in Gazette of India dated the 18th September, 1995 together with an explanatory memorandum making certain amendments in the Notification No.37/95-Cus., dated the 26th May, 1995, so as to amend the Customs and Central Excise Duties Drawback Rules, 1995.
[Placed in Library See No. LT 8596/95]
- (iv) G.S.R.649(E) to G.S.R.656(E) published in Gazette of India dated the 19th September, 1995 together with an explanatory memorandum seeking to provide the recovery of interest at the rate of 24 percent per annum on the duty which may become payable in case of nonfulfilment of the conditions of the notification issued under Duty Exemption Scheme and Export Promotion Capital Goods Scheme and to provide for production of evidence of discharge of export obligation to the satisfaction of Assistant Commissioner of Customs directly, in view of waiver of Legal Undertaking to be executed with the Licensing authorities.
[Placed in Library See No. LT 8596/95]
- (v) G.S.R. 688(E) published in Gazette of India dated the 20th October, 1995 together with an explanatory memorandum making certain amendments in the Re-export of Imported Goods (Drawback of Customs Duties) Rules, 1995.
[Placed in Library See No. LT 8596/95]
- (vi) G.S.R. 689(E) published in Gazette of India dated the 20th October, 1995 together with an explanatory memorandum making certain amendments in the Customs and Central Excise Duties Drawbak Rules, 1995.
[Placed in Library See No. LT 8596/95]
- (vii) G.S.R. 703(E) published in Gazette of India dated the 27th October, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 104/95-Cus., dated the 30th May, 1995.
[Placed in Library See No. LT 8596/95]
- (viii) G.S.R. 732(E) published in Gazette of India dated the 9th November, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 10/95-Cus., dated the 7th March, 1995.
[Placed in Library See No. LT 8596/95]
- (ix) G.S.R. 702(E) published in Gazette of India dated the 27th October, 1995 together with an explanatory memorandum making certain amendments in the Notification Nos. 110/95-Cus., and 111/95-Cus., dated the 5th June, 1995.
[Placed in Library See No. LT 8596/95]
- (x) G.S.R.709(E) published in Gazette of India dated the 1st November, 1995 together with an explanatory memorandum making certain amendments in the Notification No.117/94-Cus., dated the 27th April, 1994.
- (xi) G.S.R.760(E) published in Gazette of India dated the 22nd November, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 110/86-Cus., dated the 17th February, 1986.
[Placed in Library See No. LT 8596/95]
- (xii) The Adhoc Exemption Order Nos. 158 and 208 dated the 31st May, and 20th July, 1995 together with an explanatory memorandum regarding exemption to Smelting Plant being supplied free-of-cost in terms of an Aid Agreement between the Governments of Asutralia and India imported by Messers Hindustan Copper Limited.
[Placed in Library See No. LT 8597/95]
- (xiii) The Adhoc Exemption Order No. 215 dated the 31st July, 1995 together with an explanatory memorandum regarding exemption to equipments required for execution of a project for installation of a Network Management System for the Southern Telecom Region.
[Placed in Library See No. LT 8598/95]
- (xiv) The Adhoc Exemption Order No. 219 dated the 4th August, 1995 together with an explanatory memorandum regarding exemption from payment of customs duty on import of components of Copper-T contraceptive devices required for the manufacture of Copper-T contraceptive devices-regarding.
[Placed in Library See No. LT 8599/95]
- (xv) The Adhoc Exemption Order No. 226 dated the 14th August, 1995 together with an explanatory memorandum regarding exemption from payment of customs duty on import of machinery and equipments by Greater Calcutta Gas Supply Corporation Limited, Calcutta.
[Placed in Library See No. LT 8600/95]
- (xvi) The Adhoc Exemption Order No. 244 dated the 8th September, 1995 together with an

explanatory memorandum regarding exemption from payment of customs duty in respect of construction plant equipment, spares, tools, construction materials and consumables to be imported by the Contractors of M/s. National Hydroelectric Power Corporation.

[Placed in Library See No. LT. 8601/95]

(5) A copy each of the following Notifications (Hindi and English versions) under section 296 of Income-tax Act, 1961:-

- (i) The Income-tax (Eleventh Amendment) Rules, 1995 published in Notification No. S.O. 640(E) in Gazette of India dated the 18th July, 1995.
- (ii) The Income-tax (Sixteenth Amendment) Rules, 1995 published in Notification No. S.O. 734(E) in Gazette of India dated the 23rd August, 1995.
- (iii) The Income-tax (Seventeenth Amendment) Rules, 1995 published in Notification No. S.O.735(E) in Gazette of India dated the 23rd August, 1995.
- (iv) The Income-tax (Eighteenth Amendment) Rules, 1995 published in Notification No. S.O.741(E) in Gazette of India dated the 25th August, 1995.
- (v) The Income-tax (Nineteenth Amendment) Rules, 1995 published in Notification No. S.O. 813(E) in Gazette of India dated the 27th September, 1995.

[Placed in Library See No. LT. 8602/95]

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980 :-

- (i) The Indian Overseas Bank Officer Employees' Acceptance of Jobs in Private Sector concerns after Retirement (Amendment) Regulations, 1994 published in Notification No. IRD/184/311 in Gazette of India dated the 8th April, 1995, together with a corrigendum thereto published in Gazette of India dated the 29th July, 1995.

[Placed in Library See No. LT. 8603/95]

- (ii) The Bank of India Officer Employees' Acceptance of Jobs in Private Sector concerns after Retirement (Amendment) Regulations, 1994 published in Notification No. IL/9596/597 in Gazette of India dated the 22nd July, 1995.

[Placed in Library See No. LT. 8604/95]

- (iii) The Punjab National Bank Officer Employees (Acceptance of Jobs in Private Sector)

Amendment Regulations, 1995 published in Notification No. GSR PNB/DAC/4/95 in Gazette of India dated the 1st April, 1995 together with a corrigendum thereto published in Gazette of India dated the 5th August, 1995.

[Placed in Library See No. LT. 8605/95]

- (iv) The UCO Bank Officer Employees' Acceptance of Jobs in Private Sector Concerns after Retirement (Amendment) Regulations, 1995 published in Notification No. OAJ/1/1995 in Gazette of India dated the 20th May, 1995.

[Placed in Library See No. LT. 8606/95]

- (v) The Corporation Bank Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) (Amendment) Regulations, 1994 published in Notification No. PAD/IR/158/95 in Gazette of India dated the 1st July, 1995.

[Placed in Library See No. LT. 8607/95]

- (7) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT. 8608/95]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year 1994-95, alongwith Audited Accounts, under section 29 of the Life Insurance Corporation Act, 1956.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Life Insurance Corporation of India for the year 1994-95.

[Placed in Library See No. LT. 8609/95]

- (9) A copy each of the following Annual Report and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended on the 31st March, 1995, together with Auditor's Report thereon:

- (i) Rushikulya Gramya Bank, Berhampur (Orissa).

[Placed in Library See No. LT. 8610/95]

- (ii) Siwan Kshetriya Gramin Bank, Siwan (Bihar).

[Placed in Library See No. LT. 8611/95]

- (iii) Kanakadurga Grameena Bank, Gudivada (A.P.).

[Placed in Library See No. LT. 8612/95]

- (iv) Bastar Kshetriya Gramin Bank, Jagdalpur (M.P.).

[Placed in Library See No. LT. 8613/95]

- (v) Chaitanya Grameena Bank, Tenali (A.P.).
[Placed in Library See No. LT. 8614/95]
- (vi) Bhojpur Rohtas Gramin Bank, Arrah (Bihar).
[Placed in Library See No. LT. 8615/95]
- (vii) Shahdol Kshetriya Gramin Bank, Shahdol (M.P.).
[Placed in Library See No. LT. 8616/95]
- (viii) Vindhyaasini Gramin Bank, Mirzapur (U.P.).
[Placed in Library See No. LT. 8617/95]
- (ix) Sahyadri Gramin Bank, Shimoga (Karnataka).
[Placed in Library See No. LT. 8618/95]
- (x) Kosi Kshetriya Gramin Bank, Purnea (Bihar).
[Placed in Library See No. LT. 8619/95]
- (xi) Krishana Grameena Bank, Gulbarga (Karnataka).
[Placed in Library See No. LT. 8620/95]
- (xii) Dewas Shajapur Kshetriya Gramin Bank, Dewas (M.P.).
[Placed in Library See No. LT. 8621/95]
- (xiii) Surguja Kshetriya Gramin Bank, Ambikapur (M.P.).
[Placed in Library See No. LT. 8622/95]
- (xiv) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha (M.P.).
[Placed in Library See No. LT. 8623/95]
- (xv) Devi Patan kshetriya Gramin Bank, Gonda (U.P.).
[Placed in Library See No. LT. 8624/95]
- (xvi) Cauvery Grameena Bank, Mysore (Karnataka).
[Placed in Library See No. LT. 8625/95]
- (xvii) Alaknanda Gramin Bank, Pauri (Garhwal) (U.P.).
[Placed in Library See No. LT. 8626/95]
- (xviii) Godavari Grameena Bank, Rajahmundry (A.P.).
[Placed in Library See No. LT. 8627/95]
- (xix) Hazaribag Kshetriya Gramin Bank Hazaribag (Bihar)
[Placed in Library See No. LT. 8628/95]
- (xx) Thane Gramin Bank, Thane (Maharashtra).
[Placed in Library See No. LT. 8629/95]
- (xxi) Kolam Gramin Bank, Kolar (Karnataka).
[Placed in Library See No. LT. 8630/95]
- (xxii) Santhal Parganas Gramin Bank, Dumka (Bihar).
[Placed in Library See No. LT. 8631/95]
- (xxiii) Buldana Gramin Bank, Buldana (Maharashtra).
[Placed in Library See No. LT. 8632/95]
- (xxiv) Begusarai Kshetriya Gramin Bank, Begusarai (Bihar).
[Placed in Library See No. LT. 8633/95]
- (xxv) Vidur Gramin Bank, Bijnor (U.P.).
[Placed in Library See No. LT. 8634/95]
- (xxvi) Tulsi Gramin Bank, Banda (U.P.)
[Placed in Library See No. LT. 8635/95]
- (xxvii) Chhindwara Seoni Kshetriya Gramin Bank, Chhindwara (M.P.).
[Placed in Library See No. LT. 8636/95]
- (xxviii) Gurgaon Gramin Bank, Gurgaon (Haryana).
[Placed in Library See No. LT. 8637/95]
- (xxix) Sharda Gramin Bank, Satna (M.P.).
[Placed in Library See No. LT. 8638/95]
- (xxx) Etawah Kshetriya Gramin Bank, Etawah (U.P.).
[Placed in Library See No. LT. 8639/95]
- (xxxi) Chitradurga Gramin Bank, Chitradurga (Karnataka).
[Placed in Library See No. LT. 8640/95]
- (xxxii) Singhbhum Kshetriya Gramin Bank, Chaibasa (Bihar).
[Placed in Library See No. LT. 8641/95]
- (xxxiii) South Malabar Gramin Bank, Malappuram (Kerala).
[Placed in Library See No. LT. 8642/95]
- (xxxiv) Alwar Bhartpur Anchalik Gramin Bank, Bharatpur (Rajasthan).
[Placed in Library See No. LT. 8643/95]
- (xxxv) Rewa Sidhi Gramin Bank, Rewa (M.P.).
[Placed in Library See No. LT. 8644/95]
- (xxxvi) Sangameshwara Grameena Bank, Mahaboob Nagar (A.P.).
[Placed in Library See No. LT. 8645/95]
- (xxxvii) Shivpuri Guna Kshetriya Gramin Bank, Shivpuri (M.P.).
[Placed in Library See No. LT. 8646/95]
- (xxxviii) Parvatiya Gramin Bank, Chamba (H.P.).
[Placed in Library See No. LT. 8647/95]
- (xxxix) Saran Kshetriya Gramin Bank, Chapra (Bihar).
[Placed in Library See No. LT. 8648/95]
- (xl) Sri Ganganagar Kshetriya Gramin Bank, Sriganganagar (Rajasthan).
[Placed in Library See No. LT. 8649/95]

- (xii) Gurdaspur Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur (Punjab).
[Placed in Library See No. LT. 8650/95]
- (xlii) Shri Venkateswara Grameena Bank, Chittoor (A.P.).
[Placed in Library See No. LT. 8651/95]
- (xliii) Sri Sathavahana Grameena Bank, Karimnagar (A.P.).
[Placed in Library See No. LT. 8652/95]
- (10) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944 :-
- (i) G.S.R. 687(E) published in Gazette of India dated the 20th October, 1995 together with an explanatory memorandum making certain amendments in the Notification Nos. 136/94-CE, and 1/95-CE, dated the 10th November, 1994 and the 4th January, 1995 respectively.
[Placed in Library See No. LT.8653/95]
- (ii) G.S.R. 708(E) published in Gazette of India dated the 1st November, 1995 together with an explanatory memorandum seeking to prescribe tariff value on aerated waters, generally known as soft drinks for the purpose of levy of excise duty.
[Placed in Library See No. LT. 8653/95]
- (iii) G.S.R. 738(E) published in Gazette of India dated the 13th November, 1995 together with an explanatory memorandum regarding exemption from payment of Central Excise duty to specified items of rolling stock when supplied to the Konkan Railway Corporation Limited and disallow exemption in case the items are not owned by the Indian Railways or the Konkan Railway Corporation Limited.
[Placed in Library See No. LT. 8653/95]
- (iv) The Central Excise (Thirteenth Amendment) Rules, 1995 published in Notification Nos, G.S.R. 752 (E) in Gazette of India dated the 17th November, 1995 together with an explanatory memorandum.
[Placed in Library See No. LT. 8653/95]
- (v) G.S.R. 595 (E) published in Gazette of India dated the 23rd August, 1995 containing corrigendum to the Notification No. 40/94-CE dated the 22nd September, 1994.
[Placed in Library See No. LT. 8653/95]
- (11) A copy of the Uttar Pradesh Tax on Luxuries (Repeal) Ordinance, 1995 (No. 39 of 1995) (Hindi and English versions) promulgated by the Government of Uttar Pradesh on the 4th October,

1995, under article 213(2) (a) of the Constitution read with clause (c) (iv) of the proclamation dated the 18th October, 1995 issued by the President in relation to the State of Uttar Pradesh.

[Placed in Library See No. LT. 8654/95]

Annual Report alongwith Audited Accounts of the National Institute of Hydrology, Roorkee for 1994-95, and statement showing reasons for delay in laying the papers.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :
Sir, I beg to lay on the Table :

- (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1994-95, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 1994-95.

[Placed in Library See No. LT. 8655/95]

Review of the working of and Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar for 1994-95, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table :-

- (1) A copy, each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :-
- (a) (i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 1994-95.
- (ii) Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8656/95]

- (b) (i) Review by the Government of the working of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1994-95.
- (ii) Annual Report of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8657/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 1994-95.
- [Placed in Library See No. LT. 8658/95]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 1994-95.
- [Placed in Library See No. LT. 8659/95]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1994-95 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1994-95.
- [Placed in Library See No. LT. 8660/95]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay for the year 1994-95.
- [Placed in Library See No. LT. 8661/95]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Bombay for the year 1994-95.
- [Placed in Library See No. LT. 8662/95]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1994-95.
- [Placed in Library See No. LT. 8663/95]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperative Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Fisherman's Cooperative Limited, New Delhi, for the year 1994-95.
- [Placed in Library See No. LT. 8664/95]
- (9) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the State Farms Corporation of India for the year 1994-95 within the stipulated period of nine months after the close of the Accounting year.
- [Placed in Library See No. LT.8665/95]
- (10) A copy of the Notification No. S.O. 969(E) (Hindi and English versions) published in Gazette of India dated the 13th December, 1995, containing Corrigendum, in English version only, to the Notification No. S.O. 459(E) dated the 22nd May,

1995, issued under section 3 of the Essential Commodities Act, 1955.

[Placed in Library See No. LT. 8666/95]

Annual Report of the National Thermal Power Corporation Ltd. New Delhi for 1994-95, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon, etc.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL: Sir, I beg to lay on the Table :-

(1) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Annual Report of the National Thermal Power Corporation Ltd., New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 8667/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 1994-95.

[Placed in Library See No. LT. 8668/95]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Thermal Power Corporation Limited and the Department of Power, for the year 1995-96.

[Placed in Library See No. LT.*8669/95]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad, for the year 1994-95.

[Placed in Library See No. LT. 8670/95]

Annual Report and Review on the working of the Assam University, Silchar for 1994-95 and University of Hyderabad, Hyderabad for 1994-95, respectively etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University Silchar, for the year 1994-95.

[Placed in Library See No. LT. 8671/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 1994-95.

[Placed in Library See No. LT. 8672/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Pondicherry, for the year 1994-95.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the Year 1994-95 together with Audit Report thereon.

[Placed in Library See No. LT. 8673/95]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Technology, Jamshedpur, for the year 1993-94.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library See No. LT. 8674/95]

Annual Report and Review on the working of the Lok Jumbish Parishad, Jaipur for 1994-95, alongwith Audited Accounts, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lok Jumbish Parishad, Jaipur, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lok Jumbish Parishad, Jaipur, for the year 1994-95.

[Placed in Library See No. LT. 8675/95]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Society, Uttar Pradesh, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Society, Uttar Pradesh, for the year 1994-95.

[Placed in Library See No. LT. 8676/95]

(3) A copy of the Annual Accounts (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 1993-94, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT. 8677/95]

Notification to extend the period of Supersession of Delhi Municipal Corporation.

THE MINISTER OF STATE IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Prof. M. Kamson I beg to lay on the Table :-

A copy of the Notification No. U-14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 29th September, 1995 making certain amendments in the Order published in Notification No. U-14011/160/89-Delhi (I), dated the 6th January, 1990 so as to extend the period of supersession of Delhi Municipal Corporation for an additional period of four months with effect from the 1st October, 1995, under sub-section (4) of section 490 of Delhi Municipal Corporation Act, 1957.

[Placed in Library See No. LT. 8678/95]

Annual Report and Review on the working of the National Cooperative Consumers' Federation of India Ltd; New Delhi for 1994-95, alongwith Audited Accounts.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Venod Sharma I beg to lay on the Table :-

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1994-95 alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1994-95.

[Placed in Library See No. LT. 8679/95]

Annual Report and Review on the working of the National Institute of Public Cooperation and Child Development, New Delhi for 1993-94, along with Audited Accounts and Statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA) : Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Volume I and II) (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the Year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 8680/95]

14.35 hrs.

COMMITTEE ON ESTIMATES

Fifty-fourth Report and Minutes

[English]

SHRI S.B. SIDNAL (Belgaum) : Sir, I beg to present the Fifty-fourth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs - Budget Division) Raising of Monetary Limit of 'Works' shown in the Works Annexure appended to Detailed Demands for Grants and Minutes of the sittings of the Committee relating thereto.

14.35½ hrs.

COMMITTEE ON ESTIMATES

Action taken Statements

[English]

SHRI S.B. SIDNAL (Belgaum) : Sir, I beg to lay on the Table (Hindi and English versions) the statements